ADB's Investments in Subsidiaries of SBI

3567. SHRI PRABHU DAYAL KATHERIA: Will the Minister of FINANCE be pleased to state :

- (a) whether the Asian Development Bank has agreed to invest in subsidiaries of the State Bank of India: and
 - (b) if so, the details thereof?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) and (b) Yes, Sir. The Asian Development Bank has agreed to invest Rs. 101 crores (about US \$ 30 million) in the equity of three subsidiaries of the State Bank of India as follows: (i) Rs. 71.5 cr. (about US \$ 21.2 million equivalent) in SBI Capital Markets Ltd. (ii) Rs. 14.5 cr. (about US \$ 4.3 million equivalent) in SBICAP Securities Ltd. and (iii) Rs. 15 cr. (about US \$ 4.5 million equivalent) in SBI Gilts Ltd.

Royalty on Coal

3568. SHRI VIRENDRA KUMAR SINGH: Will the Minister of COAL be pleased to state :

- (a) whether the payment of royalty on coal is made on the basis of coal supplied per tonne by the state;
- (b) if so, whether the Government propose to fix the royalty on the basis of the price of coal; and
 - (c) if so, the time by which it is likely to be done?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH): (a) Yes, Sir.

(b) and (c) As per section 9 (3) of the MM (RD) Act 1957, the next royalty revision falls due after 10.10.1997. The Government constitutes a Study Group at the time of each revision to go into the relevant aspects of the issue including the basis of fixing the royalty rates and to recommend revised royalty rates to the Government.

[Translation]

Supply of Coal to Indian Railways

3569. SHRI HARIVANSH SAHAI: Will the Minister of COAL be pleased to state :

- (a) the percentage of total coal produced in the country which is supplied to the Indian Railways alongwith the revenue earning therefrom; and
- (b) the percentage of coal consumed in the private sector against the total coal produced?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH): (a) About 0.10% of the total coal produced in the country was supplied to the Railways in the year 1995-96. The total value of this coal was Rs. 38.96 crores.

(b) The information system maintained by coal companies under CIL does no yield to separate statistics to show quantities of coal despatched to consumers belonging to private sector or to public sector. As such figures regarding the percentage of coal consumed by the private sector out of the total coal produced in the country are not available.

[English]

Salaries to Employees of Sick Industries

3570. SHRI AJOY MUKHOPADHYAY: Will the Minister of INDUSTRY be pleased to state :

- (a) whether the Union Government have prepared some mechanism to see that payment of salary to the employees is not stopped or delayed in any sick Central Public Sector Unit and simultaneously to evolve appropriate measures including financial assistance for quick revival of sick Public Sector Units;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) to (c) As and when instances of delayed payment in any sick Central Public Sector Unit are brought to the notice of the Government, urgent remedial measures are suggested to the Public Sector Units by the Administrative Ministry concerned to ensure timely payment of dues.

World Bank Aided Projects in M.P.

3571. SHRI FAGGAN SINGH KULESTE: Will the Minister of FINANCE be pleased to state :

- (a) the names and details of the schemes being implemented in Madhya Pradesh with the help of World Bank assistance; and
- (b) the amount received for the said schemes from the World Bank, so far project-wise?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) and (b) The details of the World Bank aided projects in the State of Madhya Pradesh alongwith the amount received, is as follows:-